

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 124

TP 231 of 2019 [CP 99 of 2018]

**Order under Section 241, 242, 243, 244, 246**

**IN THE MATTER OF:**

Anil Jain

.....Applicant

V/s

Saubhagya Hospitals Pvt Ltd & Ors

.....Respondent

**Order delivered on ..30/07/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appeared for both sides.

On perusal no pleadings are available on E-portal.

Both sides are directed to upload pleadings on E-portal within three weeks.

List for hearing on 09.11.2021

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Sweta

-SD-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**